

<i>S. No.</i>	<i>Name of State/UT</i>	<i>Total beneficiaries (In lakhs)</i>
17.	Nagaland	—
18.	Orissa	17.00
19.	Punjab	—
20.	Rajasthan	7.92
21.	Sikkim	—
22.	Tamil Nadu	1.79
23.	Tripura	—
24.	Uttar Pradesh	15.62
25.	West Bengal	13.07
26.	R.K Mission	0.10
27.	Andaman & Nicobar Islands	0.18
28.	Chandigarh	—
29.	Dadra & Nagar Havell	0.04
30.	Delhi	—
31.	Daman & Diu	0.03
32.	Lakshadweep	—
33.	Pondicherry	0.44
<b>Total</b>		<b>140.97</b>

*[English]*

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state.

**Emphasis on Rural Education**

6367. **SHRI DWARKA NATH DAS:**  
**SHRI GOPI NATH GAJAPATI:**

(a) whether the Government are aware of the disparities between rural and urban education in the country,

(b) if so, whether the Government propose to lay special emphasis on rural education with a view to vocationalise it and make it job oriented;

(c) if so, the steps taken by the Government in this regard; and

(d) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c). The National Policy on Education, 1986 (NPE) and the programmes taken up in pursuance of NPE lay strong emphasis on equalisation of educational opportunities, universalisation of elementary education, adult literacy and vocationalisation of education. Beneficiaries of programmes such as Operation Blackboard, Non-formal Education, Rural Functional Literacy Programme, Special Literacy Campaigns, Vocationalisation of Education, Community Polytechnic and Training Rural Youth for Self Employment are predominantly rural.

(d) Does not arise.

[*Translation*]

#### Zudpi Jungle In Maharashtra

6368. SHRIMATI SUMITRA MAHJAN  
SHRI RAMCHANDRA GHAN-GARE

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any decision has been taken regarding clearance of the Zudpi Jungle in Maharashtra which is under the control of Revenue Department from the ambit of the Forest (Conservation) Act, 1980, and

(b) if so, the details thereof;

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS: (SHRI RANGARAJAN KUMARAMANGALAM): (a) and (b). It has been decided that the land shown as 'Zudpi Jungle' in Revenue records of Maharashtra will continue to be treated as forest land under Forest (Conservation) Act, 1980. The State Government will transfer such land to 'Land Bank' & utilize the same for compensatory afforestation for the proposals for diversion of forest land emanating from the 5 districts of erstwhile Vidarbha area namely Chandrapur, Gadchiroli, Nagpur, Wardha and Bhandara.

[*English*]

#### Kendriya Vidyalaya in Andhra Pradesh

6369. SHRI A. VENKATA REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have received proposals from Kendriya Vidyalaya Sangathan for opening of Kendriya Vidyalayas in Andhra Pradesh during 1991-92;

(b) if so, the details thereof alongwith the proposed locations of the said schools;

(c) whether the proposals satisfy all the prerequisites for opening of such Vidyalayas;

(d) if so, the number of proposals approved alongwith the locations thereof; and

(e) the reasons for delay in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c). The Kendriya Vidyalaya Sangathan has received proposals for open-